

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 05/2020

Rita Sharma & Ors.

Applicant(s)

Versus

State of Himachal Pradesh & Ors.

Respondent(s)

Date of hearing: 14.01.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER  
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER**

For Applicant(s):

Mr. Sahil Bhalaiak and Mr. Tushar Giri, Advocates

**ORDER**

Grievance in this application is against violation of Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974 in Village of Dughneri, Distt. Hamirpur, Himachal Pradesh, on account of failure to handle waste which is being burnt, causing air pollution, resulting in diseases and loss of livestock and contributing to forest fires and loss of wildlife. There is increase in population of monkeys, feral dogs and scavengers namely crows, vultures, etc. Dump site in the hilly terrain is overflowing and contaminating water body, which is a source of irrigation.

The applicant has relied upon photographs and letters addressed to the authorities pointing out the above deficiencies.

In view of the above, let a joint factual and action taken report be furnished in the matter by Deputy Commissioner, Hamirpur, Municipal Council, Hamirpur and Himachal Pradesh State Pollution Control Board by email within one month at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in). The Himachal Pradesh State PCB will be the nodal agency for coordination and compliance.

A copy of this order be sent to the Deputy Commissioner, Hamirpur, Municipal Council, Hamirpur and Himachal Pradesh State PCB by email.

The applicant may furnish a set of papers to the Deputy Commissioner, Hamirpur, Municipal Council, Hamirpur and Himachal Pradesh State PCB and file affidavit of service within one week.

List for further consideration on 27.03.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 14, 2020  
Original Application No. 05/2020  
SN